

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:277

ANSWERED ON:11.12.2014

INDIRA AWAAS YOJANA

Raju Shri Gokaraju Ganga;Singh Shri Rajveer (Raju Bhaiya)

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government proposes to revamp the Indira Awaas Yojana and rename it as National Gramin Awaas Mission, if so, the details thereof;
- (b) the physical and financial targets achieved under the scheme including funds allocated, released and utilised and the number of houses constructed and allotted during each of the last three years and the current year, State/UT-wise;
- (c) whether the Government proposes to increase the allocation of funds under this scheme, if so the details thereof;
- (d) the details of physical and financial targets set under the scheme for the 12th Five Year Plan and measures taken/being taken to achieve the same; and
- (e) whether the Government is also concerned about the wide mismatch between the physical targets set and achieved by various States and if so, the corrective action taken by the Government or proposed to be taken in the matter?

**Answer**

MINISTER OF RURAL DEVELOPMENT (SHRI BIRENDER SINGH)

(a),(b),(c),(d) and (e) :A statement is laid on the Table of the House.

Statement referred to in reply to parts (a), (b), (c) , (d) & (e) of the Lok Sabha Starred Question No. 277 due for answer on 11.12.2014

(a): Yes, Madam. Considering the Government's announcement to "provide pucca houses to all by 2022", the Ministry of Rural Development has initiated necessary action to revamp the Indira Awaas- Yojana (IAY). It is proposed to enhance the unit cost of the house, make toilet an integral part of the dwelling unit, and to ensure mandatory convergence with relevant Schemes for basic amenities. The implementation is to be in a mission mode.

(b): As per information received from States/UTs, State/UT- wise physical and financial progress for the last three years and the current year is given in the annexure.

(c): Yes, Madam. Budget allocation of Rs. 24,910 crore has been proposed for the year 2015-16.

(d): The approved outlay of IAY for the 12th Five Year Plan is Rs. 59,585 crore with a physical target for construction of 1.5 crore houses. Against this, Rs.22,208 crore have been provided during the first two years of the 12th Five Year Plan and target of 54.82 lakh houses was allocated. The budget allocation for 2014-15 is Rs. 16,000 crore with a physical target for construction of 25.18 lakh houses. It has been proposed to allocate a target of 30 lakh houses during 2015-16 and 35 lakh houses during 2016-17.

(e): As per Scheme guidelines, it is ensured that the houses sanctioned are completed within two years from the date of sanction of the first instalment. However, since the beneficiaries are from the BPL families, who often find it difficult to mobilise resources required to complete the houses, cases of delay are monitored to facilitate completion of houses within a maximum period of three years.

Implementation of IAY is reviewed in PRC meetings on a quarterly basis, State Coordinating Officers meetings on a monthly basis, Area Officers visits and National Level Monitors' visits. In addition, progress reports are received on MIS and Monthly Progress Reports (MPR) in the Ministry.